

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 08 OF 2017 IN
APPEAL NO. 242 OF 2016**

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Jaigad Power Transco Limited ... Review Petitioner / Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission Respondent(s)**

Counsel for the Review Petitioner /

Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Admit. Issue notice to the Respondent returnable on 06.12.2017.
Mr. Buddy A. Ranganadhan takes notice on behalf of the Respondent.

List the matter on **06.12.2017**. In the meantime, learned counsel for the Respondent may file reply on or before 14.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**